

FORMAT OF APPLICATION REQUIRED TO BE FURNISHED BY THE CANDIDATES:

Application for the post of Member (judicial) in the National Consumer Disputes Redressal Commission.

(a) Name in full _____

(b) Date of birth & age _____

(c) Office and Residential address _____
with telephone number, _____
fax, e-mail, if any, _____

Please
affix your
Recent
Photograph

(d) Educational & Professional Qualification (graduation and onwards):

Sl.No.	Examination	University	Year in which passed	Division
1				
2				
3				
4				

(e) Service to which the applicant belongs/belonged (with cadre, batch and name of Cadre Controlling Authority), if applicable _____

(f) Date of Joining service: _____

(g) (i) Present Designation (In case of serving officers) _____

(ii) Last post held (in case of retired officers) _____

(h) Scale of Pay and Basic Pay _____

(i) Date of Superannuation: _____

(j) Experience [At least during the last 10 years (in descending order)]

Sl.No.	Position Held	Name & Address of Organization	Period (From-to)	Nature of Work handled
1				
2				
3				
4				
5				
6				
7				
8				
9				
10				

(k) Any other accomplishments/information, the candidate may like to furnish

- (l) Does the candidate have more than one living spouse? Yes/No*

- (m) Does the candidate attract any of the disqualification criteria listed in Section 20 of the Consumer Protection Act, 1986? Yes/ No*
(If yes please give details)

- (n) State of health _____

- (o) Are copies of best five judgements/other judicial orders passed by the candidate enclosed ? [applicable in case of applicants for the post of Member (Judicial)]. Yes/No*

- (p) Details of office in which the last five ACRs will be available including details of last employer (in case of retired officials): _____

Place:
Date:

Signature.
(Name)

* Strike Out whichever is not applicable